

industrial output are not available. However, state-wise growth rate net value added from agriculture and manufacturing industry as also of population for available years of the Seventh Five Year Plan are given in the annexed statement. [See Appendix CLV, Annexure No. 3.]

Schools without basic facilities

27. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to state:

(a) what is the total number of primary and secondary schools in the country and what is the number where there are no proper buildings, black boards, lavatories and drinking water facilities; State-wise; and

(b) what is the number of schools in the country where there is only one teacher, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) The position in this respect is given in the Annexure on the basis of the Fifth All India Educational Survey conducted by NCERT with 30th September, 1986 as reference date. [See Appendix CLV, Annexure No. 4.]

Setting up of a major defence project in Rayalaseema district of Andhra Pradesh

28. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a major defence project in Rayalaseema district of Andhra Pradesh;

(b) whether any survey has been conducted in Rayalaseema district in this regard;

(c) if so, what are the details of the proposal and the survey; and

(d) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) No, Sir.

(d) Decision regarding setting up of defence projects is taken on the basis of strategic considerations and requirements.

पर्यावरण अदालतों के गठन संबंधी प्रस्ताव का नामंजूर किया जाना

29. डा० रत्नाकर पाण्डेय : क्या पर्यावरण और वन मंत्री 14 मार्च, 1990 को राज्य सभा में अतारांकित प्रश्न 129 के दिय गये उत्तर को देखेंगे और यह बताने की कोशिश करेंगे कि :

(क) क्या सरकार ने देश में पर्यावरण अदालतों के गठन संबंधी प्रस्ताव को नामंजूर कर दिया है; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

पर्यावरण और वन मंत्री (श्री नीलमणि राउतराय) : (क) और (ख) मामले की जांच की जा रही है ।

Setting up of a Panel of new colleges

30. SHRI RAJANI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether Government have set up a Panel on new colleges to meet the increasing number of students seeking admission for academic studies; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) Collegess are set up by private managements, voluntary organizations or